

श्री अमलीजी  
 14/1/26

**Declaration of Assets and Liabilities**

Year 2025-26

I, ANANT KUMAR, son/daughter/wife of LATESURYANATH YADA

aged 56 years, belonging to BIHAR VIDHAN SABHA

service and presently working as OFFICE ATTENDANT BIHAR VIDHAN SABHA

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	21,000/-	RITA DEVI	ABHASH KUMAR	ABHISHEK KUMAR	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I 3,00,000/-	S.B.I 5,000/-	S.B.I 30,000/-	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C 12010/Y	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	Motor cycle 3201BE 4105	Motor cycle 3201HV 1165	—	—	—
(vi)	Jewellery (give details of weight and value)	GOLD 10 gram	GOLD 50 gram SILVER 100 gram	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	5.2	2.1896 ACRE DECIMAL VILL-KALMANIYA DI-MADHUBANI	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 12/02/2020
(a)	(i) Loans from Banks	S. B. I BEAR VIDHAN MANDAL	875000/-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No CVIPK 3838 D	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

**C. Personal Detail**

✓ GPF/CPF/PRAN No. :-   
 Gender :-  (M/F)  
 Date of Birth :-         (DD/MM/YYYY)  
 Class/Group :-  (A/B/C)  
 Cadre :-   
 (Full Name e.g. B.A.S.-Bihar Administrative Service,  
 B.S.S.- Bihar Secretariat Service etc.)  
 Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Anant Kumar

Name of Employee: ANANT KUMAR

Designation: OFFICE ATTENDANT

Department: BIHAR VIDHAN SABHA PATNA

Place: PATNA

Date: 12/02/2026

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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